2510

State Plan is inherent in the formula determined in consultation with the National Development Council for distribution of Central assistance, whereunder population is only one of the factors determining the distribution. The disparity in the percapita allocation of market borrowing is because market borrowing was not disturbed amongst the States on the basis of population.

## Statement

-{·,

:51

Per Capita availability of Resources on account of

M , t	£/x	(Rupees)	
States	Central assis- tance	Market borro- wing	Total
1. Andhra Pradesh	11.21	4.83	16.04
2. Assam .	27.42	7.75	35.17
3. Bihar .	12.18	4.35	16.53
4. Gujarat .	12.05	8.15	20.20
5. Haryana .	15.99	11.61	27,60
6. Himachal Pradesh .	63.85	8.66	72.51
<ol> <li>Jammu &amp; Kashmir .</li> </ol>	65.68	14.43	80.11
8. Karnataka	12.10	7.53	19.63
9. Kerala	16.76	9.31	26.07
<ol> <li>Madhya Pradesh .</li> </ol>	12.78	3.12	15.90
11. Maharashtra	9.92	6.84	16.76
12. Manipur ,	68.36	12.54	80.90
<ol><li>Meghalaya</li></ol>	88.50	11.00	99.50
14. Nagaland .	142.40	39.60	182.00
15. Orissa	14.93	5.80	20.73
16. Punjab	15.18	7.31	22.49
17. Rajasthan .	17.46	8.80	26.26
18. Tamil Nadu	9.99	6.37	16.36
19. Tripura .	47.56	• •	47.56
20. Uttar Pradesh	12.11	4.09	16.20
21. West Bengal	10.14	7.96	18.10
ALL STATES	13.95	6.22	20.17

## Report on marketing of shrimps to the U.S.A.

to Ouestions

## \*322. SHR1 VISWANATHA MENON: DR. K. MATHEW KURIAN: SHRI NIREN GHOSH:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the Indian Institute of Foreign Trade has prepared a report on the strategy for marketing Indian shrimps to the United States of America:
- (b) whether the Report has been published;
- (c) whether it is a fact that the Report incorporates information contained in a confidential report of a consultancy firm in U.S.A. named SAMI and whether such information has been used in the I.I.F.T. Report without permission and without acknowledgement of the consultancy firm; and
- (d) whether any enquiry has been made into the above matter and if so, the action taken thereon?

to the terms of

THE DEPUTY MINISTER IN MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) Yes, Sir.

- (b) No, Sir. It was for limited circulation.
- (c) The report inter alia contained also data collected from various sources, on the understanding that they could be utilized without making reference to the sources of information.
  - (d) Does not arise.